

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3591
ANSWERED ON:16.08.2010
UN MISSION PROJECTS
Patel Shri Devji;Thakor Shri Jagdish

Will the Minister of DEFENCE be pleased to state:

- (a) the procedure for procurement of items required under United Nations Mission Projects;
- (b) whether these items are procured by inviting open tenders with the required specification;
- (c) if so, the details of the items required for the said projects including the details of expenditure incurred for troops deployed in different countries under the United Nations Mission; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3591 FOR ANSWER ON 16.8.2010

A total of 2,105 items have been authorized as Personal Kit Stores (PKS) which are issued to units deployed under United Nations Mission Projects. These items include clothing and other accessories for the personnel, equipment like weapons, ammunition, vehicles, generators, engineering equipment, medical stores, items of sustenance nature like tentage, cook house stores, etc., sports equipment and certain items of welfare nature for the troops. Expenditure towards deployment of troops in UN Missions comprises kitting of the troops, equipping of units/sub units and payment of Overseas Allowance (OSA) to the personnel deployed. The UN reimburses troop costs at the rate of US\$ 1028 per head per month for the troops deployed and also pays for induction of troops into the mission areas. The UN also reimburses a laid down amount specific for each type of weapon/equipment/service provided based on a Memorandum of Understanding (MoU) between Government of India and UN.

Detailed procedures/guidelines have been formulated for procurement of Personal Kit Stores. Procurements are being carried out by floating of tenders by the procurement agencies on registered vendors and Supply Orders are placed on L-1 vendors/firms. If an item is available on DGS&D Rate Contract, procurement is effected by placing supply orders on Rate Contract firms.